RE. NOTICE UNDER RULE - 267

SHRI SITARAM YECHURY (West Bengal): Sir, please permit me. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, yes, I permit you. ... (Interruptions)... You have given notice ... (Interruptions)... Mr. Yechury is permitted. ... (Interruptions)...

SHRI SITARAM YECHURY: I have given a notice. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Yechury is permitted. ...(Interruptions)... Mr. Yechury is permitted. ...(Interruptions)... He has given notice under Rule 267. ...(Interruptions)... I am only allowing him to explain it. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, I have given notice under Rule 267. I am requesting you to accept it because the notice is about the fact that the Government has decided to reduce Import Duty on wheat to zero. It is a shame. Fifty years after the Green Revolution and food self-sufficiency, we have come to a situation where we are ruining the Indian farmers and allowing big multinational corporations to make massive super profits. Sir, this has come in the wake of demonetization where the Indian farmer is being starved of cash to harvest and complete his agricultural operations properly. ...(Interruptions)...

मानव संसाधन विकास मंत्री (श्री प्रकाश जावडेकर): सर, यह गलत है। ...(व्यवधान)...

SHRI SITARAM YECHURY: He has to make a distress sale of his wheat produce. ...(Interruptions)...

श्री श्वेत मलिक (पंजाब): सर, यह बिल्कुल गलत है। ...(व्यवधान)... आप चर्चा शुरू करवाइए। ...(व्यवधान)... इन्होंने तो भाषण शुरू कर दिया है। ...(व्यवधान)...

SHRI SITARAM YECHURY: They are not paying the MSP. ...(Interruptions)... They are selling it at half the price, ₹ 700 to ₹ 800 per quintal while the MSP is ₹ 1,541....(Interruptions)... They are ruining the Indian anadatta....(Interruptions)... This is something that is not acceptable. ... (Interruptions)... They are afraid that because of the demonetization, there may be food riots. ... (Interruptions)... In order to prevent that, they are allowing this sort of zero Import Duty on wheat which is shameful for the country. ...(Interruptions)... This is something which I strongly condemn. ...(Interruptions)... I think this should be discussed. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: All right, you have made your point. ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, when the Chair gives permission to a Member to speak, all Members are expected to respect the decision of the Chair. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: It is applicable to Members on both sides. ...(Interruptions)...

SHRI ANAND SHARMA: When the Chair gives permission, they start raising slogans. ...(Interruptions)... It is unexpected. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Both sides are doing it. ... (*Interruptions*)... Here also they are doing it. ... (*Interruptions*)... It is applicable to both sides. ... (*Interruptions*)...

श्री आनन्द शर्माः आप किसानों की बात नहीं सुनना चाहते हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Anand Sharmaji, I will allow you. ...(Interruptions)... I am coming to you. ...(Interruptions)...

SHRI SITARAM YECHURY: I am speaking with your permission. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I allowed you. ...(Interruptions)... One second, please. ...(Interruptions)... Treasury Benches, don't do this. ...(Interruptions)... Don't do this. Please sit down. ...(Interruptions)...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश)ः सर, ये नारे लगा रहे हैं। ...(व्यवधान)... ये चाहते ही नहीं हैं कि चर्चा हो। ...(व्यवधान)... जब किसानों का मामला आता है, तब ये खड़े हो जाते हैं। ...(व्यवधान)...

श्री सीताराम येचुरीः सर, यह सवाल देश के अन्नदाता का है। ...(व्यवधान)...यह सवाल देश के किसान का है। ...(व्यवधान)... जब देश के किसान का सवाल है, तब आप इस तरह क्यों बोल रहे हैं? ...(व्यवधान)...

श्री उपसभापतिः येचुरी जी, आप बैठिए। ...(व्यवधान)... Yechuryji, sit down. ...(Interruptions)... Anand Sharmaji, what you said is very correct that when the Chair permits a Member to speak, others should keep quiet, and at least, listen to him. ...(Interruptions)... I allowed Shri Yechury under Rule 267 to raise his point. I have not allowed the motion under Rule 267 to be moved. But not only the Treasury Benches, your own Members are also disturbing. ...(Interruptions)... It is applicable to both sides. ...(Interruptions)...

श्री सतीश चन्द्र मिश्राः सर, हम लोग इनको बैठाने के लिए खड़े हुए हैं। ...(व्यवधान)... इनको

यह बात सुननी चाहिए। ...(व्यवधान)... अगर इनके मन में किसानों का दर्द नहीं है, तो किसका दर्द है? ...(व्यवधान)...

श्री सीताराम येचुरी: सर, किसान अन्नदाता है। ...(व्यवधान)... आज उसको कैश नहीं मिल रहा है, इसलिए वह बीज नहीं खरीद पा रहा है ...(व्यवधान)... और न ही वह न्यूनतम दाम पर अनाज बेच सकता है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You have completed. ...(Interruptions)... Your point is over. ...(Interruptions)... It is over. ...(Interruptions)... Your point is on Import Duty. ...(Interruptions)...

श्री सीताराम येचुरीः उसको distress sale पर अपना अनाज बेचना पड़ रहा है। ...(व्यवधान)... सरकार ने आज जो इस तरह का कदम उठाया है, वह हमारे देश के खिलाफ है, किसानों के खिलाफ है। ...(व्यवधान)... यह देशभिक्त नहीं है, यह देशद्रोही निर्णय है। ...(व्यवधान)... आपको यह बात स्वीकार करनी पड़ेगी। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Yechuryji, it is over. ...(Interruptions)... Okay; I am not allowing to move it. ...(Interruptions)... You have made your point. I am not allowing you to move it. You have made your point. The Government can examine it, but I am not allowing you to move it. ...(Interruptions)...

श्री रेवती रमन सिंह (उत्तर प्रदेश)ः माननीय उपसभापति जी, अभी जो सीताराम येचुरी जी ने कहा, हम उससे सहमत हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Shri Husain Dalwai, that is not permitted. Please put it down. Don't do that.

SHRI HUSAIN DALWAI (Maharashtra): Sir,...

MR. DEPUTY CHAIRMAN: I will call you. ...(Interruptions)... Please sit down. ...(Interruptions)...

श्री रेवती रमन सिंहः माननीय उपसभापित जी, इसका नतीजा यह होगा कि जो भारत के किसान हैं, उनके गेहूं को खरीदने वाला कोई नहीं होगा। यह सरकार किसानों की बात करती है, लेकिन किसानों की हालत नोटबन्दी की वजह से यह हो गई है कि वे कोई सामान नहीं खरीद पा रहे हैं। वे अपनी खेती के लिए बीज नहीं खरीद पा रहे हैं और न खाद खरीद पा रहे हैं। ऐसी हालत में मामला इतना गम्भीर हो गया है कि जब गेहूं पैदा होगा, तो वह मिट्टी के भाव बिकेगा। ऐसी हालत में सरकार ने जान-बूझकर गेहूं पर इम्पोर्ट ड्यूटी ज़ीरो कर दी है। ...(व्यवधान)... मैं इसकी निन्दा करता हूं। ...(व्यवधान)... मैं इसकी भत्सीना करता हूं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: All right, please sit down. Please listen to me. ...(Interruptions)...